

Protest by LPG Distributors Against TV Serial Rajni

1127. SHRI RAOOF VALIULLAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that LPG Distributors Federation has protested against sponsored programme 'Rajni' relayed on Doordarshan national hook-up on 30th June, 1985;

(b) if so, what are the details thereof; and

(c) what action Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):

(a) Yes, Sir.

(b) All India LPG Distributors, Bombay have represented to Doordarshan against the wrong portrayal of the services rendered by them and demanded remedial action by banning such programmes.

(c) The programme 'Rajni' tries to focus attention on various mal-practices seen in our society without castigating any individual or establish, ment. The serial 'Rajni*' has helped in building consumer resistance which is one of the social functions of public media. No action is therefore, proposed to be taken on the aforementioned protest.

Enhancing of rice quota for Andhra Pradesh

1128. SHRI S. B. RAMESH BABU: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have received a request from the Chief Minister of Andhra Pradesh for enhancing the rice quota for the State from the Central pool from the existing 10 lakh tonnes to 22.50 lakh tonnes;

(b) whether the request has been accepted;

(c) whether it is a fact that the Andhra Pradesh Government was giving rice to certain categories of people at a very high subsidised rates; and

(d) whether Government propose to provide rice or wheat to other States for similar purposes?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The Chief Minister of Andhra Pradesh has asked for increase in the rice allocation by 2 lakh tonnes over the present level of 10 lakh tonnes for the year 1984-86.

(b) A special additional allocation of 75,000 tonnes of rice has been made to the State Government.

(c) Andhra Pradesh Government provides rice to certain categories of consumers at Rs. 2 per kg.

(d) Both wheat and rice are being allocated to various States from the Central Pool for public distribution. The distribution thereof within the State including its coverage and issues to the consumers is done by the concerned State Governments.

Unauthorised shops in Janakpuri, New Delhi

1129. DR. C. SILVERA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware of the existence of unauthorised shops in various pocket markets in Block C of Janakpuri, New Delhi;

(b) if so, what are the details in this regard; and

(c) what action Government propose to take to clear these markets of the unauthorised shops?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes, Sir.